

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1039

TO BE ANSWERED ON FEBRUARY 08, 2024

SCHEME FOR BECOMING SLUM FREE

NO. 1039. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that developed countries all over the world, including Singapore and New York City in America, were once slum-ridden before independence and have become slum free after independence;**
- (b) if so, the details thereof;**
- (c) whether the Government has formulated or proposes to make any scheme for the metropolitan cities, particularly Mumbai, to make them slum free on the auspicious occasion of Amrit Mahotsav of the country's independence where 50 per cent of the people are still living a pitiable life in slums; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing and slum rehabilitation/ redevelopment are implemented by State/Union Territory (UT) Governments in their respective regions. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including slum dwellers of towns/metropolitan cities and Mumbai. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 29.01.2024, 118.63 lakh houses have been

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sanctioned by the Ministry based on the project proposals submitted by States/UTs under PMAY-U, out of which 114.01 lakh have been grounded and 80.02 lakh have been completed/delivered to the beneficiaries. Against the sanctioned houses, a total of 31.11 lakh beneficiaries are slum dwellers. Further, ISSR component of the scheme specifically deals with slum redevelopment using land as a resource. Central Assistance of ₹1 lakh per house is provided under this component, based on projects submitted by the State/UT Governments. As on 29.01.2024, 2.96 lakh houses have been sanctioned under ISSR, of which 2.26 lakh have been grounded and 1.56 lakh houses are completed/delivered to the beneficiaries.
